NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 4(ND)2012 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY: M/s. Suhas Chakma V/s. M/s. South Asia Human Right Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.N	O. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Nitech Kuman?	inh Advocate	Rebibioner	निलंग दुमा। १५६
2.	Nela	Advante	. 012645 -	
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5)	Sanjay Vern	na. Advicte	R-2	Bler

ORDER

Both the parties have completed their oral submissions. Written arguments and citations titled. Post for clarifications, if any, on 3.10.2016.

591-

(R.Varadharajan) Member (Judicial) S91-

(Maharaj Krishan Hanjura) (Member (Judicial)